

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/021/169/2019

Dated: 03/06/2019

Between

J. Visakha Mohini,
D/o. J. Hanumantha Rao,
Aged 58 years, Occ: Asst. Director,
(Official Language) (adhoc), Group B,
Employees State Insurance Corporation,
Regional Office, Hyderabad,
Telangana State,
Presently R/o. C-4/4,
ESIC Staff Quarters, ESI Hospital Premises,
S.R. Nagar, Hyderabad - 500 038.

... Applicant

AND

1. Union of India rep. by
The Director General,
Employees State Insurance Corporation,
Head Quarters, Panchdeep Bhavan,
CIG Marg, New Delhi - 110 002.
2. The Deputy Director,
Employees State Insurance Corporation,
Head Quarters,
CIG Marg, New Delhi - 110 002.
3. The Regional Director,
Employees State Insurance Corporation,
Adarsh Nagar, Near New MLA Quarters,
Hyderabad.
4. Sri Dinesh Singh,
S/o. Laxman Singh, age 55 years,
Occ: Assistant Director (Official Language)(adhoc),
Employees State Insurance Corporation,
Raj Bhasha Branch, Adarsh Nagar,
Near New MLA Quarters,
Hyderabad,
R/o.H.No.2-4-50/10, Upparapally,
PO Hyderabad, Hyderguda, Attapur,
Hyderabad - 500 048.

... Respondents

Counsel for the Applicant : Mr. M.V. Krishna Mohan
Counsel for the Respondents : Mr. N. Srinivasa Rao,
SC for ESIC
Mr. R. Yogender Singh,
Counsel for R-4

CORAM :

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. B.V. Sudhakar, Admn. Member

ORAL ORDER

(Per Hon'ble Mr. Justice L. Narasimha Reddy, Chairman)

This O.A. is filed challenging the order dated 09.01.2019 through which, the applicant herein was transferred from Hyderabad to Bommasandra in the State of Karnataka, as Assistant Director (Official Language). Several other contentions are urged in the O.A. and the O.A. was adjourned on 19.02.2019 to 08.03.2019 and thereafter to this date. Today, it is reported that the applicant has since joined in the place to which she was transferred.

2. In that view of the matter, the O.A. has become infructuous and it is accordingly dismissed. There shall be no order as to costs.

(B.V. SUDHAKAR)
MEMBER (ADMN.)

(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN

pv